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Title : Election of two members from Lok Sabha to the National Institutes of Technology (NIT) Council.

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI KAPIL SIBAL): I beg to move the following:

"That in pursuance of clause (j) of sub-section 2 of section 30 of the National Institutes of Technology Act, 2007, the members of the House do proceed to elect, in such manner as the Speaker may direct, two members from amongst themselves to serve as members of the National Institutes of Technology (NIT) Council for a term of 3 years, subject to the other provisions of the said Act and the rules made thereunder".

MADAM SPEAKER: The question is:

"That in pursuance of clause (j) of sub-section 2 of section 30 of the National Institutes of Technology Act, 2007, the members of the House do proceed to elect, in such manner as the Speaker may direct, two members from amongst themselves to serve as members of the National Institutes of Technology (NIT) Council for a term of 3 years, subject to the other provisions of the said Act and the rules made thereunder".

*The motion was adopted.*

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MADAM SPEAKER: Now, let us take up 'Zero Hour'. Shri P. T. Thomas

*...(Interruptions)*

MADAM SPEAKER: Nothing will go on record except what Shri P.T. Thomas says.

*(Interruptions) â€¦\**